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Title: Minister of State of the Ministry of Planning and Minister of State in the Ministry of Defence laid a statement regarding Status of implementation of the recommendations contained in the 72nd Report of the Standing Committee on Finance.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH):
Madam Speaker, I deem it my privilege to make a statement on the status of implementation of recommendations contained in the Seventy Second Report of the Standing Committee on Finance (15th Lok Sabha) on the subject "Action Taken by the Government on the recommendations contained in Thirty Second Report (15th Lok Sabha) on Appraisal of BPL Criteria" in pursuance of Direction 73-A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin Part II dated 1st September, 2004.

The Seventy Second Report of the Standing Committee on Finance (15th Lok Sabha) was presented to the Lok Sabha on 7th August, 2013. The Seventy Second Report relates to appraisal of BPL Criteria. In the Report, the Committee deliberated on various issues and made 5 recommendations, where action is called for on the part of the Government. These recommendations mainly pertain to issues relating to BPL Identification Criteria and Streamlining and restructuring/re-organisation of Centrally Sponsored Schemes.

Action Taken Statements on the recommendations/observations contained in the Report had been sent to the Standing Committee on Finance on 6th November, 2013. Present status of implementation of the recommendations made by the Committee in the Seventy Second Report is indicated in Annexure.

I would not like to take the valuable time of the House to read out the contents of the Annexure. I would request that this may be taken as read.

12.04 hrs

BUSINESS OF THE HOUSE